HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF OCTOBER, 2026

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION **CATEGORIES OF CASES**	**PENDENCY AS ON 01.10.26**	**INSTITUTION**	**DISPOSAL**	**PENDENCY AS ON 31.10.26**	**AVERAGE NO. OF DAYS IN DISPOSAL OF CASES**	**AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES**
REGULAR FIRST APPEALS(OS)(COMM)	71	0	0	71		
FIRST APPEALS FROM ORDERS(OS)(COMM)	522	27	36	513	922	18
EXECUTION FIRST APPEALS(OS)(COMM)	13	2	2	13	7	1
EFA (COMM)	22	2	3	21	204	5
RFA (COMM)	1611	61	27	1645	331	6
FAO (COMM)	417	23	26	414	313	6

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF OCTOBER, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	**CASE CLEARANCE RATE (CCR)**
COMMERCIAL APPELLATE DIVISION	115	94	**81.74%**

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.